

To be published in the Gazette of India Extraordinary Part-I, Section (I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

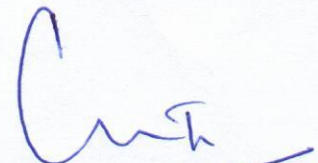
Public Notice No. 8 /2015-20
Dated the 14th May, 2019

Subject: Amendment in the Para 3.01(b) of the Handbook of Procedures

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby makes the following amendments in the Para 3.01(b) of the Handbook of Procedures, 2015-20.

Current Para 3.01 (b)	Amended Para 3.01 (b)
(b) An application for claiming rewards under MEIS on exports (other than Export of goods through courier or foreign post offices using e-commerce), shall be filed online, using digital signature, on DGFT website at http://dgft.gov.in with RA concerned in ANF 3A. The relevant shipping bills and e BRC shall be linked with the online application.	(b) An application for claiming rewards under MEIS on exports (other than Export of goods through courier or foreign post offices using e-Commerce) shall be filed online, using digital signature, on DGFT website at http://dgft.gov.in with RA concerned in ANF 3A. The relevant shipping bills and e BRC shall be linked with the online application. However, if i. E-BRC has been generated in INR and payment is under Para 2.52(b) of the FTP, a letter from the concerned bank is required to be submitted to the concerned RA confirming that the payment has been received through Vostro Mechanism, or ii. The shipment has been made to countries which are in OFAC list and e BRC could not be generated by the concerned bank, a declaration to that effect by the exporter along with a self attested copy of the proof of payment such as Foreign Inward Remittance Certificates/Statements etc is required to be submitted to the RA, The RAs would process the application under (i) and (ii) above, after the required documents are submitted in hard copy to the RAs.

Effect of this Public Notice: Procedure for claiming MEIS benefits for exports realized under Para 2.52 (b) of the FTP and for exports in which e BRC is not generated by banks has been notified.



(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Ex-Officio Additional Secretary to the Government of India
Email: dgft@nic.in